

तो दूसरी बात है—, उस के मुताबिक पुलिस गोली चलाने में हकबजानिब थी। बनों कोई ला एण्ड ग्रांडर मैनटेन नहीं हो सकता है। लेकिन अगर जज इस नतीजे पर पहुंचे कि पुलिस वालों की गलती थी, तो बेशक कार्यवाही की जायगी। डिस्ट्रिक्ट मैजिस्ट्रेट और पुलिस सुपरिन्टेंडेंट को इस लिए छुट्टी पर भेज दिया गया है, क्योंकि उन को वहां पहले से पहुंचना चाहिए था। हमारी राय यह है कि कमिश्नर और डी० आई०जी० को भी मोके पर पहुंचना चाहिए था। हम ने उन में जवाब तलब किया है कि वे मोके पर क्यों नहीं पहुंचे।

12.15 hrs.

BUSINESS ADVISORY COMMITTEE

FIRST REPORT

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA): I beg
to move:

"That this House do agree with the First Report of the Business Advisory Committee presented to the House on the 13th June, 1977."

MR.SPEAKER: That means that only to-day we adjourn for lunch and from tomorrow we sit continuously and there will be no lunch hour. The question is:

"That this House do agree with the First Report of the Business Advisory Committee presented to the House on the 13th June, 1977."

The motion was adopted.

12.16 hrs.

RAILWAY BUDGET, 1977-78—GENE- RAL DISCUSSION—Contd.

MR. SPEAKER: Now, we take up the further discussion of the Railway Budget....

SHRI MANORANJAN BHAKTA
(Andaman and Nicobar Islands):
What happened to my motion ?

MR. SPEAKER. A number of motions I get every day. To-day also I got 20 of them. I admitted one or two and sent them to the concerned Minister and the rest I have not admitted. Some of the motions may go as questions. There are all sorts of motions, good, bad and indifferent. I may also commit mistakes. There are motions under Rule 377, call attention motions and short notice questions etc. All of them cannot be discussed here. I look into them before coming to the House. Therefore, if any member feels aggrieved and if he thinks that it is a very important matter and that it has not been admitted, I will certainly reconsider. It is not as if I am infallible and what I do is final. You may convince me or I will convince you.

SHRI VAYALAR RAVI (Chirayinkil): He is from the Andaman Islands.

MR. SPEAKER: I would like to discuss with him later on.

Now we take up further discussion of the Railway Budget. Five members from the Janata side and five members from this side have spoken. Of course, others are also there. I think if speeches are short, a larger number of members will be able to get a chance.

SHRI BASHIR AHMAD (Fatepur): At the outset I would like to congratulate the Railway Minister for presenting the finest Budget which is truly representative of the Janata Government.

Before citing a few facts, the fact is that the former Railway Minister Mr. Kamalpathi Tripathi was responsible for creating corruption, nepotism and robbery in making certain appointments in the railways. Large scale appointments were made and that